

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**COURT - 2**

ITEM No.214 - IA/154(AHM)2024  
in  
**CP(IB)/148(AHM)2022**

**Proceedings under Section 7 IBC**

**IN THE MATTER OF:**

Rajkot Nagrik Sahakari Bank Limited  
V/s  
Ramdev PVC Product Private Limited

.....Applicant

.....Respondent

**Order delivered on: 17/05/2024**

**Coram:**

**Mrs. Chitra Hankare, Hon'ble Member(J)**  
**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the Applicant : Ms. Noopur Dalal, Adv.

For the Respondent : Mr. Dhananjaya Sud, Adv. a.w Mr. Akhand Singh, Adv.

**ORDER**

**IA/154(AHM)2024**

Heard Ld. Counsel for the applicant and Ld. Counsel for Liquidator.

Both sides are directed to file written submissions, if any, not more than two to three pages, within one-week.

List for filing written submissions on 07.06.2024.

-Sd-

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

-Sd-

**CHITRA HANKARE**  
**MEMBER (JUDICIAL)**